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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE & INSURANCE)

.....

NEW DELHI: THE 25TH NOVEMBER, 1975.

NOTIFICATION  
INCOME TAX

No. 1157 (F.NO. 404/95/75-ITCC): In exercise of the powers conferred by sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby authorises S/Shri J.N. Prasad and Sharah Kumar who are Gazetted Officers of the Central Government to exercise the powers of Tax Recovery Officers under the said Act.

2. This Notification shall come into force with immediate effect.

Sd/-

(V.P. Mittal)


Deputy Secretary to the Government of India

The Manager,  
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No. 1157 (F.no. 404/95/75-ITCC):

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(K.L. Malhautra)  
Section Officer

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